

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

OA. 1457 of 1996.

(U N L I S T E D)

Present: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman.

Hon'ble Mr. M.S. Mukherjee, Administrative Member.

ASHIM DASGUPTA

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mr. S.K. Ghosh, counsel.

For the respondents: Mrs. U. Sanyal, counsel.

Heard on: 6.12.96.

Ordered on: 6.12.96.

O R D E R

M.S. Mukherjee, A.M.

This is filed as an unlisted motion to-day by Mr. S.K. Ghosh, 1st counsel for the petitioner. Mrs. U. Sanyal, 1st counsel, appears for the respondents.

The petitioner challenges the order of transfer issued by the Supdt. of Post Offices, Barasat Division dated 26.3.96 at Annexure-A to the petition (Page 12 to the petition) transferring him from Madhyamgram Bazar S.O. to Alipurduar H.O. In the petition, he has cited various grounds for challenging the same and submits that the representation dt. 22.8.96 addressed to the Chief P.M.G. respondent no. 2 herein, still remains undisposed of. Mrs. Sanyal, 1st counsel, opposes this petition and wants to file reply.

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Mr.Ghosh, 1d.counsel, submits that the representation at Annexure-A.1 at pages13-14 to the petition dt.22.8.96 still remains pending and the respondents should dispose of the same.

We have taken into consideration the submissions made by either parties and we dispose of this petition at this stage itself with the direction that the respondent no.2 herein, shall suitably dispose of the petition dt.22.8.96, if not already done so, within a period of 2 months from the date of communication of this order. No order as to costs.

Certified copy of this Order be handed over to the 1d.counsel for both the parties.

MEMBER(A)

P.C. WATKINS
VICE-CHAIRMAN